

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No.409 of 2006
in
O.A. No.562 of 2001**

New Delhi, this the 5th day of February, 2007

**HON'BLE SHRI SHANKER RAJU, MEMBER (J)
HON'BLE MRS. NEENA RANJAN, MEMBER (A)**

1. I.S. Sharma (now deceased)
Through its LR's
(a) Sudarshan Sharma (wife)
(b) Amit Sharma (son)

Resident of 1164, Sector-8,
Faridabad.
2. Shri S.M. Rishi,
s/o Shri M.B. Rishi,
working as Divisional Officer in Delhi Fire Service,
New Delhi.
3. Shri Vijay Bahadur,
S/o Late Shri Raj Bahadur,
R/o Mayur Vihar Fire Station, I.P. Extension, Delhi.
.....Applicant.
(By Advocate : Shri S.K. Gupta)

Versus

1. Shri Ramesh Narayan Swamy,
Chief Secretary,
Delhi Secretariat,
I.P. Estate, New Delhi.
2. Shri O.P. Kelkar,
Principal Secretary (Home),
Govt. of NCT of Delhi,
Delhi Secretariat,
I.P. Estate, New Delhi.
3. Shri R.C. Sharma,
Chief Fire Officer,
Delhi Fire Service Headquarters,
Connaught Circus,
New Delhi-110 001.
4. Shri S.P. Gaur,
Secretary, U.P.S.C.,
Dhaulpur House, Shahjahan Road,
New Delhi.

.....Respondents.

(By Advocates : Shri Ajesh Luthra with Shri J.B. Mudgil)

ORDER (ORAL)

HON'BLE SHRI SHANKER RAJU, MEMBER (J) :

CP stands disposed of with liberty to the parties to revive it at an appropriate stage subject to the outcome of the Writ Petition pending before the Hon'ble High Court of Delhi. Notices are discharged.

N Rangan

**(NEENA RANJAN)
MEMBER (A)**

S. Raju

**(SHANKER RAJU)
MEMBER (J)**

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